

BUSINESS ADVISORY COMMITTEE

SIXTY-SIXTH REPORT

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 24th August, 1961,

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

- (1) The Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961. 1 hour
(Consideration and passing)
- (2) The Representation of the People (Amendment) Bill, 1961, 4 hours as reported by the Select Committee.
(Consideration and passing)
- (3) The Apprentices Bill, 1961 3 hours
(Consideration and passing)
- (4) The Foreign Awards (Recognition and Enforcement) Bill, 1961, 1 hour as passed by Rajya Sabha.
(Consideration and passing)
- (5) The Indian Standards Institution (Certification Marks) Amendment Bill, 1961, as passed by Rajya Sabha. 1 hour
(Consideration and passing)
- (6) The Delhi Municipal Corporation (Amendment) Bill, 1961. 2 hours
(Consideration and passing)
- (7) Discussion and Voting on the Supplementary Demands for Grants (General) for 1961-62. 3 hours

3. The Committee also recommend that since 'Janam Ashtmi' will be observed as a closed holiday on Saturday, the 2nd September, instead of Friday, the 1st September, 1961, the sitting of the House presently fixed for the 2nd September may be cancelled and a sitting may be fixed in lieu thereof on the 1st September, 1961.

NEW DELHI;
August 24, 1961

(M. ANANTHASAYANAM AYYANGAR,
Speaker.